

**Modifications in Land Ceiling and Rent Central Laws**

\*509. SHRIMATI BASAVA  
RAJESAWARI:  
SHRI VILAS MUTTEM-  
WAR:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a conference of Chief Minister was convened on March 7, 1992 to consider modifications in the land ceiling and rent control laws; and

(b) if so, the main decision taken therein?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) No decision were taken as the objective of the Conference was to elicit the considered views to the State Governments on the following issues:-

- (i) Amendment to the Urban Land (Ceiling & Regulation) Act, 1976;
- (ii) Model Rent Control Legislation; and
- (iii) Legislation for Abolition of Manual Scavenging.

**Welfare Schemes for Coir Workers**

\*510. SHRI THAYIL JOHN ANJALOSE:  
Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have recently received any proposal from the Government or Kerala regarding implementation of welfare schemes for coir workers;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). State Government of Kerala made a request to contribute a sum of Rs. 50 lakhs to the Kerala Coir Workers Welfare Fund. The request was considered in consultation with Coir Board and Planning Commission and the Coir Board was instructed to contribute a sum of Rs. 25 lakhs to the Fund.

**Wage Goods Model**

5463. SHRI SANAT KUMAR MANDAL:  
Will the MINISTER OF PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether a study commissioned and financed the Planning Commission by some eminent economists has called for the adoption of a Wage-goods model for Planning process;

(b) if so, the salient features of the various recommendations/observations made in the report recently submitted to the Deputy Chairman, Planning Commission; and

(c) the reaction of the Government there to particularly its approach in the adoption of the new core of the planning process for the Eighth Plan?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) Yes, Sir.

(b) The report explains the features and technicalities of wage-goods model. A wage goods paradigm is developed on the hypothesis that the wage goods sub-economy is at the core of the economy of a developing